

MR. DEPUTY-SPEAKER: The question is:

"That in pursuance of Section 4(3)(c) of the Marine Products Export Development Authority Act, 1972, the members of this House do proceed to elect, in such manner as the Speaker may direct, two members from among themselves to serve as members of the Marine Products Export Development Authority, subject to the other provisions of the said Act."

*The motion was adopted.*

**\*\* (Interruptions)**

MR. DEPUTY SPEAKER: I make it very clear that I am conducting the House according to the rules. I cannot conduct the House according to your wishes. Do not record anything.

**\*\* (Interruptions)**

MR. DEPUTY SPEAKER: There are ample opportunities in the House to discuss Demands for Grants in the Budget and about everything. You can utilise that opportunity. Do not record anything.

**\*\* (Interruptions)**

MR. DEPUTY SPEAKER: This is not the way. Nothing. I have gone to the next item Rule 377. I am not permitting you. Do not record anything.

**\*\* (Interruptions)**

MR. DEPUTY SPEAKER: Shrimati Usha Prakash Chaudhari.

**\*\* (Interruptions)**

MR. DEPUTY SPEAKER: No submission is allowed. Nothing is to be recorded.

**\*\* (Interruptions)**

MR. DEPUTY SPEAKER: You can not use any opportunity for anything. You use some other opportunity.

13.38 hrs.

### MATTERS UNDER RULE 377

(i) STEPS FOR SAFE TRAVELLING OF WOMEN IN TRAINS

SHRIMATI USHA PRAKASH CHOUDHARY (Amaroti): A horrible incident took place in 121-Dn-Tamilnadu Express on 17th March, 1983, in between Jhansi and Agra. A young lady entered the train at Jhansi at about 10.35 for Delhi. She was to be received by her family members at Delhi. Some of the unauthorised vendors and other persons entered the compartment between Jhansi and Agra and raped and murdered the lady. It was a very horrible incident as this brutal treatment was received by her for about 3 and a half hours. The incident took place in the day light. It was with the help of the Guard of the train that one of the culprits was caught. I have witnessed the incident at Agra and had to arrange the further disposal as the lady had a 4 month child which was to be handed over to her relatives who reached Agra late in night.

It is absolutely difficult for a single lady to travel safely unless definite sufficient reservations are provided in a sleeper with an escort of at least a lady constable. It is also necessary to strictly ban the entrance of unlicensed vendors. It is also necessary to ensure arrangement of a Police escort to each of the compartments where reservations for ladies are provided. I request the Government to move in the matter immediately and punish the culprits without loss of time.

PROF. MADHU DANDAVATE: Even on such an inhuman tragedy, the Minister does not feel like making some observation and give an assurance.

SHRI K. MAYATHEVAR: The Railway Minister is not present here.

**\*\* (Interruptions)**

(ii) INSTALLATION OF A STATE OF DR. RAJENDRA PRASAD IN DELHI AND CELEBA-